

**No. HCE 145/2016**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 23<sup>RD</sup> JUNE 2022.**

**I N T I M A T I O N**

Sub: List of the candidates eligible for viva-voce for Recruitment of 03 backlog posts of Translators (i.e., 02 backlog posts under Residual Parent Cadre and 01 backlog post under Local Cadre) on the Establishment of High Court of Karnataka.

Ref: This office Notification No.HCE 145/2016 dated 14.09.2021

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The following candidates are successful in the written test and are eligible to appear for viva-voce for recruitment of 03 backlog posts of Translators (i.e., 02 backlog posts under Residual Parent Cadre and 01 backlog post under Local Cadre) on the Establishment of High Court of Karnataka :

<b>Sl.No.</b>	<b>Application Number</b>	<b>Name of the Candidate (Sri/Smt)</b>
1	HCK2112TRS000034	ANJINMURTHY M
2	HCK2112TRS000064	JYOTI VALMIKI
3	HCK2112TRS000065	SUSHMA R
4	HCK2112TRS000092	G PRABHUDEV
5	HCK2112TRS000093	MANCHAI AH
6	HCK2112TRS000100	PRASANNA M
7	HCK2112TRS000102	VIJAYALAKSHMI P S
8	HCK2112TRS000114	SHRUTHI NH
9	HCK2112TRS000115	PRABHU
10	HCK2112TRS000131	SOMAPPA RAMAGIRI
11	HCK2112TRS000132	SAROJA K B

**The viva-voce will be conducted on *Friday, the 08<sup>th</sup> July 2022*, at Principal Bench, High Court of Karnataka, Bengaluru. The intimation letters for viva-voce are uploaded on the official website**

**of the High Court of Karnataka and the candidates are requested to download the same and follow the instructions issued therein.**

Further, the candidates eligible for viva-voce are required to produce **Intimation Letter** and the following **Original Certificates/Documents Compulsorily along with one set of self attested Copies of Certificates/Documents** for verification:

1. S.S.L.C or Equivalent Marks Card for proof of Date of Birth **and** Identity Card (Aadhaar Card / Voter ID / Driving Licence) for address proof.
2. Master Degree Marks card and Degree marks card, Convocation Certificate/ Provisional Degree Certificate.
3. Certificates obtained from the competent authorities within the stipulated period, if claiming reservation under Scheduled Caste/Scheduled Tribe, Income Certificate/Persons with Benchmark Disability (Physically Challenged)/Local Cadre - Eligibility Certificate (Hyderabad-Karnataka Region).
4. Three Character Certificates (One from the Principal of the Institution/College in which you have last studied with study details and Two from Respectable Persons not being your relative but who is well acquainted with you).

- NOTE:** 1. Candidates who fail to produce the **Original Certificates/Documents along with One Set of self Attested Copies of Certificates/Documents** on the date of viva-voce are liable to be disqualified.
2. The candidates are requested to enter the High Court premises from Gate No.3 (near old post office) and report **at Court Hall No.37, Ground Floor, Principal Bench, High Court of Karnataka, Bengaluru at 11.00 a.m. on 08.07.2022.**

**BY ORDER,**

**Sd/-  
(MANJUNATH NAYAK)  
REGISTRAR (RECRUITMENT)**